

**Aerospace and defence park in Anantapur and Chittoor Nellore**

490. SHRI C. M. RAMESH: Will the Minister of DEFENCE be pleased to state:

(a) the latest status of the aerospace and defence park to be built on PPP basis in Anantapur and Chittoor/Nellore Districts of Andhra Pradesh and the details thereof; and

(b) by when it is likely to be completed and the cost involved and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) No such project is being undertaken by this Ministry.

(b) Does not arise in view of (a).

**Uniforms and refreshments for NCC cadets in Uttar Pradesh**

491. SHRI RAJKUMAR DHOOT: Will the Minister of DEFENCE be pleased to state:

(a) whether attention of Government has been drawn towards media reports stating that NCC cadets in Uttar Pradesh are not getting uniforms and refreshments;

(b) if so, the details thereof; and

(c) action taken by Government or proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) Yes, Sir. An article appeared in the Economic Times dated 30.4.2018 regarding non-receipt of uniform and refreshment allowance by NCC cadets in Uttar Pradesh.

(c) In the Financial Year 2017-18, NCC UP Directorate has utilised ₹ 4,50,785 for procurement of clothing and distributed to the cadets. UP Government had also allocated funds for procurement of uniform items for 550 cadets participating in Thal Sainik Camp/Vayu Sainik Camp/Nau Sainik Camp and Republic Day Camp.

The money for the refreshment allowance in the case of Uttar Pradesh is provided by the State Government at the rate of ₹ 15 per cadet per parade.

**Reemployment of retired officials of Armed Forces**

492. SHRI AHAMED HASSAN: Will the Minister of DEFENCE be pleased to state:

(a) whether there is a ban on immediate reemployment of retired officials of the Armed Forces by the private sector companies working under the Ministry;

(b) if so, the details thereof;

(c) whether any such complaint has been received by the Armed Forces in this regard; and

(d) if so, the action taken by the Armed Forces to cancel such employment and ensure that such companies are blacklisted for a specific period for their unethical practice?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) There are no private sector companies working under the Ministry.

(b) to (d) Does not arise.

#### **Contracts in Defence sector**

493. SHRI AHAMED HASSAN:

DR. SANJAY SINH:

Will the Minister of DEFENCE be pleased to state:

(a) the number of contracts signed in the Defence sector under the "Make in India" programme;

(b) if so, the details of the project and the name of the company which has been awarded the same;

(c) whether it is a fact that the Defence Manufacturing sector has the potential to fulfil the vision of the Prime Minister under the above programme; and;

(d) if so, the sectors under Armed Forces which are working towards making the vision come true, with details of the project under implementation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (d) Capital procurement of defence equipment is carried out as per the extant Defence Procurement Procedure (DPP). DPP-2016 focuses on institutionalizing streamlining and simplifying defence procurement procedure to give boost to 'Make in India' initiative of the Government of India, by promoting indigenous design, development and manufacturing of defence equipment, platforms, systems and sub-systems. Ministry of Defence is committed to the objectives of DPP-2016 and is taking all steps necessary to realize these objectives.

During the last three years and current year (upto June, 2018) out of total 168 contracts, 106 contracts have been signed with Indian vendors for procurement of